

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) Does not arise.

New Blocks Selected for ICDS Project

458. SHRI A. VIYAYARAGHAVAN: Will the Minister of WELFARE be pleased to state:

(a) the number of newly selected blocks for Centrally sponsored Integrated Child Development Services Project all over India;

(b) the details thereof, State-wise; and

(c) the guidelines observed for the selection of such blocks for the Integrated Child Development Services Projects?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) and (b). The new Centrally sponsored Integrated Child Development Services (ICDS) Projects have not been allocated so far for the year 1990-91.

(c) The guidelines observed for selection of such blocks are:—

- (a) Areas predominantly inhabited by tribes, particularly backward tribes.
- (b) Areas inhabited predominantly by Scheduled Castes.
- (c) Drought prone areas.
- (d) Urban slums.

In addition weightage is also given to the following types of areas:—

- (e) Blocks covered by Desert Devel-

opment Programme.

(f) Blocks covered by Hill Area Development Programme.

(g) Blocks in the districts identified as having concentration of educationally backward minorities.

(h) Areas prone to floods.

Inclusion of Peruvanan Community in Scheduled Tribe List

459. SHRI A. VIJAYARAGHAVAN: Will the Minister of WELFARE be pleased to state:

(a) whether union Government have received any representation for including the Peruvannan community in the list of Scheduled Tribes;

(b) if so, the action taken thereon; and

(c) if not, whether Government propose to include the above mentioned community in the list of Scheduled Tribes?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) and (c). Proposal for comprehensive revision of Scheduled Castes and Scheduled Tribes is under consideration of the Government.

Setting up of Crafts Development Centres

460. SHRI G.M. BANATWALLA: Will the Minister of WELFARE be pleased to state:

(a) whether there is any proposal to set up Crafts Development Centres to encourage development of crafts and help the minorities;

(b) if so, the details regarding the constitution objectives and functioning of these Centres; and

(c) the details of the programmes to set up the Centres, including proposed locations of the centres, identification of Crafts and the time by which they would start functioning?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir, there is a proposal to set up 3

Craft Development Centres to encourage development of crafts practised predominantly by minorities.

(b) A Craft Development Centre will be a Service Centre run by the State Handicrafts Development Corporation to supply to the craftsmen such of the services as may be needed like raw materials, design and technical guidance, and procurement for marketing etc.

(c) The details of the proposed Crafts Development Centres are as follows:

<i>State</i>	<i>Location</i>	<i>Craft</i>	<i>Implementing Agency</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
Uttar Pradesh	Agra	Marble inlay/ stone work	U.P.E. Corpn.
Andhra Pradesh	Hyderabad	Bidri	A.P.H. Development Corpn.
West Bengal	Howrah/Hoogly	Chikan work	W.B.H. Development Corpn.

Craft Development Centres are likely to start functioning within this year.

[English]

[Translation]

Seats Reserved for SC/ST in Medical Colleges

461. SHRI RESHAM LAL JANGDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of seats in Post-graduate classes of Medical Colleges in Madhya Pradesh, Delhi and other Union Territories respectively and the percentage of seats reserved for Scheduled Castes and Scheduled Tribes out of them;

(b) the number of such reserved seats which remained vacant in 1989 and till date in 1990 and the steps taken to fill up these seats;

(c) the number of students belonging to Scheduled Castes/Scheduled Tribes who applied for admission in Madhya Pradesh and the number of such students who got admission;

(d) the relaxation given during this period in the marks of these students at the time of admission; and

(e) whether All India Institute of Medical Sciences also reserves seats for SC/ST students and relaxation in the marks obtained by these students?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (e). Information is being collected and will be placed on the Table of the Sabha.

Import of Edible Oils

462. SHRI RAMSAGAR (Saidpur):
SHRI SUKHENDRA SINGH:
SHRI G.S. BASAVARAJ:
SHRI SURYA NARAYAN YADAV:
SHRI PRAKASH KOKO BRAHMBHATT:
SHRI MAIKRAO HODLYA GAVIT:
SHRI HARIN PATHAK:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to import edible oils;

(b) if so, the reasons therefor;

(c) how much quantity of edible oils is expected to be imported this year and how much was imported during the last three years, year wise;

(d) from which countries is the edible oil to be imported and at what rate was it imported in the preceding three years; and

(e) the manner in which Government propose to ensure its fair utilisation and ensure that it does not go in black market through the Public Distribution System?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). The indigenous production of edible oil has not been found sufficient to meet the edible oil requirement of the country. Considering this, edible oil is being imported by the Government for maintaining availability of the same at reasonable prices.